

NOTIFIED CASES CAUSELIST For Monday The 23<sup>rd</sup> August 2021

COURT NO. 8 (THROUGH VC)

SINGLE BENCH (BENCH ID-24727)

AT 11:30 AM

HON'BLE MR. JUSTICE RATNAKER BHENGRA

Hearing

1	Cr.A(SJ)/163/2010	AJAY GORAIN □ AJAY CHANDRA MANDAL <b>vs</b> STATE OF JHARKHAND	RAJIV LOCHAN SANJAY KUMAR SANJAY SARASWAT	ASHUTOSH PD.JOSHI PRATIUSH LALA TARUN KUMAR ASHISH VERMA ADVOCATE GENERAL KAUSAL KISHOR MISHRA RAJESH KR MAHTHA (APP)
	CODE OF CRIMINAL PROCEDURE, 1973			
2	Cr.A(SJ)/200/2010	PAPPU KUMAR MISHRA <b>vs</b> STATE OF JHARKHAND	ABHA VERMA GAURAV NEHAL ISHRAT	MRINAL KANTI ROY RAKESH RANJAN ADVOCATE GENERAL NEHALA SHARMIN (APP)
	CODE OF CRIMINAL PROCEDURE, 1973			
<b>wt3</b>	Cr.A(SJ)/228/2010	BASISTHA RAM <b>vs</b> STATE OF JHARKHAND	MANOJ KUMAR SAH	MRINAL KANTI ROY RAKESH RANJAN ADVOCATE GENERAL NEHALA SHARMIN (APP)
	CODE OF CRIMINAL PROCEDURE, 1973			
4	Cr.A(SJ)/554/2010	SAFAJUDDIN ANSARI <b>vs</b> STATE OF JHARKHAND	P.K.VERMA	ADVOCATE GENERAL RUBY PANDEY
	CODE OF CRIMINAL PROCEDURE, 1973			
5	Cr.A(SJ)/562/2010	MUKUL MINZ <b>vs</b> STATE OF JHARKAND	NILESH KUMAR VIJAYANT VERMA	TAPAS ROY
	CODE OF CRIMINAL PROCEDURE, 1973			
6	Cr.A(SJ)/566/2010	RAJ KUMAR GUPTA <b>vs</b> STATE OF JHARKHAND	S.P.ROY SHUBHAM GAUTAM RAJNEESH VARDHAN	NEHALA SHARMIN (APP)
	CODE OF CRIMINAL PROCEDURE, 1973			
7	Cr.A(SJ)/595/2010	DULAR CHAND SAO <b>vs</b> STATE OF JHARKHAND	SANJOY PIPRAWALL P.P.ROY MAHADEO THAKUR	S.K.SRIVASTAVA (A.P.P.)
	CODE OF CRIMINAL PROCEDURE, 1973			
8	Cr.A(SJ)/606/2010	RAGHUBAR YADAV AND ORS <b>vs</b> STATE OF JHARKHAND	SATYAM PARMAR RITESH KUMAR GUPTA ARUP KUMAR DEY SHAILENDRA KR SINGH SUMEET GADODIA R.SANATAN SHILPI SANDIL AGINI	S.K.SRIVASTAVA (A.P.P.)
	CODE OF CRIMINAL PROCEDURE, 1973			
9	Cr.A(SJ)/679/2010	ANKAJ RAVIDAS AND ORS <b>vs</b> STATE OF JHARKHAND	S.K.MURARI ROHIT RAJAN RAJ	A.K.PRASAD (A.P.P.) ADVOCATE GENERAL BISHAMBHAR SHASTRI
	CODE OF CRIMINAL PROCEDURE, 1973			
10	Cr.A(SJ)/697/2010	SATWANT SINGH □ MOHAR SINGH AND ORS <b>vs</b> STATE OF JHARKHAND	S.K.MURARI ROHIT RAJAN RAJ	TAPAS ROY
	CODE OF CRIMINAL PROCEDURE, 1973			
11	Cr.A(SJ)/742/2010	GURUDAYAL SAHU □ GOPA □ GOPLA <b>vs</b> STATE OF JHARKHAND	MD.ZAID AHMAD	BINOD SINGH (A.P.P.) MANOJ KR MISHRA
	CODE OF CRIMINAL PROCEDURE, 1973			
12	Cr.A(SJ)/803/2010	ANIS ANSARI AND ANR <b>vs</b> STATE OF JHARKHAND	SURENDRA PRASAD SINHA	ADVOCATE GENERAL SHAILESH KR SINHA
	CODE OF CRIMINAL PROCEDURE, 1973			

**NOTIFIED CASES CAUSELIST COURT NO 8-FOR MONDAY THE 23RD AUGUST 2021 HIGH COURT OF JHARKHAND, RANCHI - 2 -**

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13	Cr.A(SJ)/854/2010	MD.HAFIZ AND ANR <b>vs</b> STATE OF JHARKHAND  CODE OF CRIMINAL PROCEDURE, 1973	ARVIND KUMAR MEHTA ALOK LAL	S.MAJI (A.P.P.) PRABHU DAYAL AGRAWAL
14	Cr.A(SJ)/961/2010	LOKESH MARANDI <b>vs</b> STATE OF JHARKHAND  CODE OF CRIMINAL PROCEDURE, 1973	RANJAN KUMAR SINGH S.K.JHA	D.K.PRASAD (A.P.P.) PRABHU DAYAL AGRAWAL
15	Cr.A(SJ)/982/2010	MUMTAZ ANSARI <b>vs</b> STATE OF JHARKHAND  CODE OF CRIMINAL PROCEDURE, 1973	K.K.SINGH SANJAY KUMAR	AZEEMUDDIN